

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION NO. 1858
TO BE ANSWERED ON 17.03.2025

IMPACT OF MSE-CDP SCHEME ON CLUSTER DEVELOPMENT

1858. SHRI K. R. SURESH REDDY:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:-

- (a) the number of clusters developed under the Micro and Small Enterprises Cluster Development Programme (MSE-CDP) during the last five years, State-wise, including the State of Telangana;
- (b) whether the scheme has achieved its objective of promoting green and sustainable manufacturing technologies, if so, the details thereof;
- (c) the challenges faced in the implementation of the scheme, particularly in backward and aspirational districts; and
- (d) the steps being taken to ensure timely completion of cluster development projects?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SUSHRI SHOBHA KARANDLAJE)

(a): Ministry of MSME is implementing the scheme of Micro and Small Enterprises Cluster Development Programme (MSE-CDP). Under MSE-CDP, there are two components i.e establishment of Common Facility Centers (CFCs) and establishment /up-gradation of infrastructure facilities in Industrial Estate/ Area/ Flatted Factory Complex. The number of Common Facility Centers (CFCs) approved in the existing clusters under the scheme during the last five years, State-wise, including the State of Telangana is annexed.

(b): Yes, one of the objectives of the scheme is to make the MSEs more competitive with green and sustainable manufacturing technologies to address the common issues faced by the MSEs in existing clusters. The proposals for establishing the CFCs are received from State Governments/UTs as per their need and clearance from Pollution Control Board is mandated, wherever required.

(c) and (d): For encouraging timely receipt of proposals and optimal utilisation of funds, the Ministry has simplified the scheme guidelines and mandated online submission of proposals as per the need of clusters through respective State Government/UTs on MSE-CDP Portal. The stages for final approval of the proposal by the National Project Appraisal Committee, has also been reduced to expedite the process of approval of project proposals. Further, the field offices located in the states also actively coordinate with respective State Governments for formulation and implementation of projects.

Annexure – I

Annexure referred to in reply of part (a) of Rajya Sabha Unstarred Question No. 1858 for answer on 17.03.2025.

Number of Common Facility Centers (CFCs) approved under MSE-CDP during the last five years, State-wise, including the State of Telangana		
S. No.	States/UTs	Common Facility Centers (CFCs) Approved
1.	Andhra Pradesh	07
2.	Assam	01
3.	Goa	01
4.	Gujarat	12
5.	Haryana	04
6.	Himachal Pradesh	01
7.	Jharkhand	01
8.	Karnataka	11
9.	Kerala	03
10.	Madhya Pradesh	02
11.	Maharashtra	27
12.	Manipur	02
13.	Meghalaya	01
14.	Mizoram	01
15.	Nagaland	05
16.	Odisha	03
17.	Punjab	03
18.	Rajasthan	03
19.	Sikkim	01
20.	Tamilnadu	13
21.	Telangana	02
22.	Uttar Pradesh	03
23.	Uttarakhand	02
Total		109